

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 106**  
**IA No.- 3220/ND/2020 in IB-822/2020**

**IN THE MATTER OF:**

Envitech Consultants India Pvt. Ltd. ... Applicant/Petitioner

Vs

Rudrabhishek Enterprises Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 01.10.2020**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant

: Mr. Anshul Gupta, Adv.,  
Mr. Nihaar Reddy, Adv.,  
Mr. Deepesh Raj, Adv.

**ORDER**

IA No. 3220/2020: Learned Counsel for the applicant states that in compliance of the order dated 08<sup>th</sup> September 2020, they have filed the copies of relevant orders/judgments supporting filing of this application. Mr. Bhushan for respondents states that they have received the copy but the same has not come to the Court file. List for further consideration on 14.10.2020.

**Sd/-**

**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**

**DR. DEEPTI MUKESH**  
**MEMBER (J)**

